GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA UN-STARRED QUESTION NO.3185 TO BE ANSWERED ON 30.03.2022

STREET CHILDREN IN THE COUNTRY

3185. SHRI DEREK O' BRIEN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether there are any recent studies by Government about the number of street children in the country, if so, the details thereof and if not, the reasons therefor; and
- (b) the schemes for rescue, rehabilitation and empowering rescued street children especially girls and the budgetary allocation for each of these?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRMATI SMRITI ZUBIN IRANI)

(a) & (b): As informed by the National Commission for Protection of Child Rights (NCPCR), an online portal Baal Swaraj has been devised to do real time monitoring of children living in street situations - Baal Swaraj Portal-CISS. All the States/UTs have been directed by the Hon'ble Supreme Court in SMWP(C) No.6 of 2021 In Re. Children in Street Situations to upload the data of children who have been identified to be in street situations.

The Ministry is implementing a centrally sponsored scheme namely Child Protection Services (CPS) Scheme – Mission Vatsalya under which support is provided to States and UT Governments for delivering services for children in need of care and in difficult circumstances including rescue and rehabilitation of children living on the streets. The Child Care Institutions (CCIs) established under the scheme support interalia age-appropriate education, access to vocational training, recreation, health care, etc. The budgetary allocation for CPS – Mission Vatsalya to States/UTs for the financial year 2021-22 is Rs. 900 crores.
